## HARYANA VIDHAN SABHA

## **Starred Questions**

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Tuesday, the 1st December, 2015.

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## **NOC from DTPO**

\*950. SH. RANDHIR SINGH KAPRIWAS, M.L.A.: Will the Chief Minister be pleased to state:-

- a) whether it is mandatory to obtain No Objection Certificate (NOC) from District Town Planner DTPO to get registration of the land in Tehsils under section 7(A) in the urban areas of the state;
- b) if so, whether it is a fact the registration of land is being made in Tehsils without NOC of DTPO till to date; and
- c) if so, whether there is any proposal under consideration of the Government to abolish the section 7(A) in the State?

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Chandigarh: 24<sup>th</sup> November, 2015

R.K. NANDAL, Secretary, Haryana Vidhan Sabha